

ITEM NO.20

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 3943/2023

INDIAN OVERSEAS BANK & ORS.

Petitioner(s)

VERSUS

MUNNA LAL BAHELIA (DEAD) THROUGH LRS.

Respondent(s)

(No.31650/2023-EXEMPTION FROM FILING O.T. IA No.31647/2023-
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 31650/2023 - EXEMPTION FROM FILING O.T.
IA No. 31647/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 21-09-2023 These matters were called on for hearing today.

For Petitioner(s)

Ms. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.
Mr. Dhruv Sharma, Adv.

For Respondent(s)

Mr. Aviral Saxena, AOR
Mr. Piyush Thanvi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for respondent nos.1 (i) to 1 (iv) prays for
and is granted four weeks' time for filing counter affidavit.

List again on 6.11.2023.

H. SHASHIDHARA SHETTY
Registrar